

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMADKHAN): Maruti Udyog Ltd. has produced over 20,000 cars and 2000 vans during 1984-85 against the total target of 20,000 vehicles. Company is making endeavours to manufacture 36000 cars and 12000 vans during the year 1985-86. The production will be further stepped up in the subsequent years with a view to meeting the demand.

Policy towards developing Indian Brand names

1835. SHRI D.P. JADEJA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the policy of Government towards developing Indian Brand names with the emphasis on new technology and upgrading of Industry so that one day we can compete with International Brands; and

(b) Government's plan to see that Indian Brands develop with or without foreign technology ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). For developing Indian Brand names, use of foreign brand names is discouraged. As a general policy, foreign brand names are not ordinarily allowed for use on products for internal sales, although there is no objection to their use on products to be exported. A condition to this effect is being incorporated in all approvals for foreign collaborations.

Setting up of a tyre factory by Birlas in Orissa

1836. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have allowed Birlas to enter into the field of Tyre Industry by pumping Rs. 90 crores in a factory to be set up in Orissa;

(b) whether this Industry is already over-saturated with excess capacity;

(c) if so, the consideration which weighed with Government in clearing this project ;

(d) whether the new tyre unit is to be set as a division of Kesoram Industries and losses made in it can be set off against the profits of the rest of the divisions of Kesoram, giving tax benefits; and

(e) whether this aspect was taken into consideration while issuing the letter of intent to Kesoram Industries ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) M/s. Kesoram Industries and Cotton Mills Ltd. belonging to Birla Group has been issued with a letter of intent for the manufacture of tyres/tubes at Bala-sore (a backward district categorised 'A') in the State of Orissa.

(b) and (c). The application of M/s. Kesoram Industries and Cotton Mills Ltd. was duly examined from all angles including capacity build-up required to meet projected demand at the end of Seventh Five Year Plan and the provisions of the MRTP Act before grant of letter of intent.

(d) and (e) : The Application was submitted in the name of M/s. Kesoram Industries and Cotton Mills Ltd and the letter of intent was issued accordingly.

[Translation]

Encroachment on land in Danapur Cantonment Area

1837. SHRI ABDUL HANNAN ANSARI : Will the Minister of DEFENCE be pleased to state :

(a) whether in Danapur cantonment areas the local people have encroached upon large tracts of land between sector 4 and sector 7 ;

(b) whether the cantonment employees have encroached upon the land between the bus stand and Marshal Bazar ; and

(c) whether Government propose to take action to remove the encroachment and to punish the guilty ?